

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION No. 1300
TO BE ANSWERED ON 28/06/2019**

MOCK EXERCISES BY DEFENCE FORCES

1300. SHRI PINAKI MISHRA:

Will the Minister of INFORMATION & BROADCASTING

be pleased to state:

- (a) whether the Ministry is considering to ban the broadcast of such news pertaining to movement and mock exercises of defence forces in order to safeguard the secrecy of our forces and the nation;
- (b) the action which the Ministry proposes to take against such media channels who broadcast wrong and misleading news about our defence forces; and
- (c) whether the Ministry shall consider issuing strict guidelines for the media to adhere to, while broadcasting any news about the defence of the country or its forces?

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
AND MINISTER OF INFORMATION AND BROADCASTING
(SHRI PRAKASH JAVADEKAR)**

(a) to (c): The Government has issued advisories from time to time to private TV Channels against telecast of any news related to movement of armed forces. An amendment was also made in March, 2015 in the Cable Television Networks Rules, 1994 prohibiting TV Channels from showing any content relating to live coverage of any anti-terrorist operation by security forces.

Contd..2/-

Under the Cable Television Networks (Regulation) Act, 1995, the Central Government is empowered to prohibit transmission of a channel or a programme if it is considered necessary due to national security or in public interest or is found to be in violation of Programme and Advertising Code.
